

Allotment of flats under HUDCO Scheme 1979

729. SHEI SYED AHMAD HASHMI: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply to Unstarred Question 453 given in the Rajya Sabha on the 26th July, 1985 and state:

(a) the number of draw of flats held since 1979 till date and flat allotted year-wise and category-wise under the 1979 HUDCO scheme of DDA;

(b) whether it is a fact that all the applicants registered under the scheme at the time of the inception were to be allotted flats by 1985; and

(c) if so, the number of persons who are to be allotted flats till date, category-wise;

(d) when the next draw is to be held;

(e) whether it is a fact that plinth area has been decreased in flats allotted in the successive draws and prices increased; and

(f) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Five draws have been held for allotment of flats to the registrants of New Pattern Scheme '79 (HUDCO) and the details of year-wise allotment are as under:—

Year	MIG	LIG	Janta	Total
1981	839	953	3185	4977
1982	595	3645	4700	8940
1983	3336	3771	2718	9825
1984	1624	2152	2751	6527
1985	1979	987	723	3689
TOTAL :	18373	11808	14177	34258

(b) and (c) No, Sir. The number of balance registrants to be allotted flats category-wise is indicated below:

MIG	LIG	Janta	Total
37429	55428	41337	134229

(d) No date for the next draw has been fixed so far.

(e) and (f) No decrease in the plinth area in various category of houses under the scheme is envisaged. However, in about 1000 Janta flats constructed in Vikaspuri by HUDCO on behalf of DDA, less plinth area is made available so as to enable these flats to fall within the frame work & limits prescribed by HUDCO while sanctioning their loan.

Price of the flats varies from area to area and depends upon the time of completion of the construction.

Atrocities on SC/ST

730. SHRIMATI KANAK MUKHERJEE: Will the Minister of WELFARE be pleased to state:

(a) what is the number of incidents involving atrocities against Scheduled Castes, Scheduled Tribes and Other Backward Classes occurred Statewise during the first six months of 1985;

(b) what is the total number of cases involving murders of people belonging to Scheduled Castes and Scheduled Tribes during the same period; and

(c) what is the total number of incidents involving rape of Harijan and tribal women State-wise and year-wise during the same period?

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (SHRIMATI RAJENDRA KUMARI BAJPAI): (a) to (c) A Statement is laid on the Table of the House.

Statement

Number of cases of Murder, rape and Total crimes against members of Scheduled Castes and Scheduled Tribes reported by the State Governments/U.T. administrations during the First Six Months of 1985 i.e. January to June, 1985

Sl. No.	Name of States/ U.T.	No. of incidents of crime against							
		Scheduled C. Stes			Remarks	Scheduled Tribes			Remarks
		Murder	Rape	Total		Murder	Rape	Total	
1	2	3	4	5	6	7	8	9	10
1	Andhra Pradesh	8	14	90		Nil	2	4	Upto March' 85
2	Assam	Nil	Nil	Nil		N.A.	N.A.	N.A.	
3	Bihar	30	33	724		5	17	113	
4	Gujarat	14	5	368		9	2	55	
5	Haryana	9	70	65		Nil	Nil	Nil	
6	Himachal Pradesh	1	1	24		Nil	Nil	Nil	
7	Karnataka	14	6	149		Nil	Nil	Nil	
8	Kerala	1	4	21	Upto Feb., 1985	Nil	3	40	
9	Madhya Pradesh	39	100	2620		45	62	1387	
10	Maharashtra	4	13	186		6	11	77	
11	Orissa	Nil	5	75		1	4	35	
12	Punjab	5	5	15		Nil	Nil	Nil	
13	Rajasthan	12	44	617		6	9	149	

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1	2	3	4	5	6	7	8	9	10
14	Tamil Nadu	9	8	414		Nil	Nil	1	
15	Tripura	Nil	Nil	Nil		Nil	Nil	1	
16	Uttar Pradesh	107	75	1890		Nil	Nil	Nil	
17	West Bengal	2	Nil	4		1	4	7	
	Union Territories :								
1	Andaman & Nicobar Islands	Nil	Nil	Nil		Nil	Nil	1	
2	Arunachal Pradesh	Nil	Nil	Nil		Nil	Nil	5	
3	Delhi	Nil	Nil	1		Nil	Nil	Nil	
4	Mizoram	Nil	Nil	Nil		Nil	Nil	Nil	upto April, 1985.
5	Pondicherry	Nil	Nil	Nil	Upto April, 1985.	Nil	Nil	Nil	

Note : 1. Information in respect of other States/U.Ts. is 'NIL'

2. Total includes all cases of crimes against Scheduled Castes/Scheduled Tribes.

3. N.A.—Not Available.

4. Information in respect of 'Other Backward Classes' is not maintained and hence is not available.